

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO.†3627**  
ANSWERED ON 24.03.2022

**WAQF PROPERTIES**

†3627. SHRI HAJI FAZLUR REHMAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the schemes being run/proposed to be run by the Government regarding digitization, GIS/GPS mapping, protection and development of waqf properties throughout the country;
- (b) whether the Central Waqf Council proposes to set up common service centres in major waqf centres in various States of the country;
- (c) if so, the details thereof;
- (d) the details of the assistance to be provided to the minority category by these common service centres; and
- (e) whether it would also include the plan for development of women belonging to the minority community and making them self-reliant and if so, the details thereof?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)

(a) This Ministry is implementing two schemes namely i) Qaumi Waqf Board Taraqqiati Scheme (QWBTS) and ii) Shahari Waqf Sampatti Vikas Yojana (SWSVY) through Central Waqf Council (CWC). Under QWBTS, financial assistance is provided to SWBs for deployment of manpower viz. Assistant Programmer, GIS-Digitization supervisor, Mutation Assistants, Mutawalli Change Support Assistant, Mutawalli Return Support Assistant, Leasing Support Assistant, Litigation Tracking Support Assistant, Zonal Waqf Officers, Survey Assistant and Data Entry Operator, setting up of Video Conferencing Facility, maintenance of Centralized Computing Facility (CCF) & Enterprise Resource Planning (ERP) Solution for better administration of SWBs. A dedicated online portal called WAMSI (Waqf Assets Management System of India) has also developed by this Ministry for management/tracking of litigation pertaining to waqfs, computerization & digitization of records of waqf properties, Geographic Information System (GIS) Mapping of waqf properties to prevent encroachment. So far records of 7,94,875 (Seven Lakh Ninety Four Thousand Eight Hundred and Seventy Five) immovable waqf properties have been entered in WAMSI Registration Module and GIS Mapping of 2,44,006 (Two Lakh Forty Four Thousand and Six) waqf properties have been done. For the first time 3,32,344 (Three Lakh Thirty Two Thousand Three Hundred and Forty Four) records of waqf estates have been digitized. Under SWSVY, interest free loan is provided to Waqf Institutions/Waqf Boards for taking up economically viable projects on the urban waqf land such as commercial complexes, marriage halls, hospitals, cold storages etc.

(b) to (e) Yes Sir, Central Waqf Council a Statutory Body under this Ministry, proposes to set up Common Service Centers (CSCs) in selected SWBs. The CSCs will be run through Project Implementing Agencies (PIAs). Maximum Assistance amounting to Rs.10.00 lakh per year may be provided to each PIA. The aim of CSCs is to provide benefit to Muslim children including girls who belong to poor and underprivileged sections by providing online facilities in the process of admission viz. submission of application, uploading of documents etc.

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